NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 15/12	TP 33/16	Hearing	397/ 398	Ramesh Santhanam & 2 Ors. Vs Ronald Vuillemin & 3 Ors.

	CP 15/12	TP 33/16	Hearing	397/	Ramesh Santh Ronald Vuillen	anam & 2 Ors. Vs nin & 3 Ors.	
SL.	NAME (IN CAPITAL					SIGNATURE	
NO.	IO. & PHONE NUMBER		REPRESENTATION TO WHOM				

GANESH PRASADIZ.S. 779526 LS 20

Rispondent

Counsel for Respondents No.1 to 4 is present. No representation for petitioner. This matter is to be listed along with TA 116/2016 which is posted for final hearing.

List it on 24.10.2017. No adjournment will be given.

MEMBER (J)

MEMBER (T)